

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 4.10.2019

**ORDER NO. 209 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Division Benches as follows.

**1. On 11.10.2019 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear the following part heard matters/ROM.

E/50829 to 50832/2019

E/ROM/50504/2019 in E/51605/2016

**2. On 11.10.2019 at 2.30 p.m.** Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM.

E/ROM/50796/2019 in E/52905/2018

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Registrar**